

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:7060

ANSWERED ON:18.05.2012

NATIONAL COMMISSION FOR SCHEDULED TRIBES

Maadam Shri Vikrambhai Arjanbhai;Majumdar Shri Prasanta Kumar;Tirkey Shri Manohar

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the National Scheduled Tribes Commission has carried out a review of the ongoing Government funded development projects throughout the country during the last financial year;
- (b) if so, the detail thereof;
- (c) whether the Commission had visited the places of targeted beneficiaries of various development projects during the last three years; if so, the details thereof;
- (d) whether the Commission has received several complaints from the targeted beneficiaries during its visit, if so, the details thereof; and
- (e) whether the Commission has submitted its report to the Government, if so, the details thereof and the action taken by the Government thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a): Yes, Madam.

(b): During the last financial year 2011-12, the National Commission for Scheduled Tribes (NCST) had conducted review with regard to implementation of development schemes/programmes for Scheduled Tribes in the States of Andhra Pradesh, Gujarat, Himachal Pradesh, Jharkhand, Sikkim and Union Territory of Andaman & Nicobar Islands.

(c): Yes, Madam. The targeted beneficiaries pertained to various development projects including education, health and socio-economic development etc.

(d): NCST had received complaints and sent them to the concerned department for necessary action. The NCST does not maintain separate record about complaints received during visits.

(e): The NCST has not submitted any report in respect of (b) to (d).